

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 65 of 2011

Dated: 15th November, 2011

**Power Grid Corporation of India Limited
Versus
C.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **22.11.2011.**

COURT MASTER